

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No222  
CP/32(AHM)2022

**Proceedings under Section 241-242**  
**Co.Act, 2013**

**IN THE MATTER OF:**

Sadhanaben Pareshbhai Sardhara & Ors  
V/s  
Dhananjay Finance Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on 13/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Tirth Bhatt, Adv.  
For the Respondent : Mr. Pratik Thakkar, Adv.

**ORDER**

Learned Counsel for the applicant petitioner appeared. Learned Counsel for the respondent appeared. Learned Counsel for the respondent seeks time to file reply. It is to be filed within 7 days with copy to other side and other side may file rejoinder, within one-week, thereafter.

List for further consideration on 10.05.2023

-Sd-

**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**